Central Administrative Tribunal Principal Bench, New Delhi

CP No.293/2018 in OA No.998/2016

New Delhi, this the 29th day of July, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial) Hon'ble Mr.A.K. Bishnoi, Member (Administrative)

Mohd. Salim Khan, Retired CIT/SRE
 Aged about 62 years
 S/o Mohd. Umar Khan
 R/o H.No. 11/1432 Mohalla Topia Sarai
 Near Bilal Masjid,
 Saharanpur, U.P. -247001

-Applicant

(By Advocate: Mr. Suresh Sharma)

Versus

- Shri Vishvesh Chaubey
 General Manager (Northern Railway)
 Baroda House,
 New Delhi-110 0001.
- Shri Dinesh Kumar Sharma
 Divisional Railway Manager (DRM)
 Ambala Division (Northern Railway)
 Ambala Cantt. Haryana-133004
- Shri Rajeev Bajaj
 Senior DPO, Northern Railway,
 Amabala Division
 Ambala Cantt.
 Haryana-133004.

- Respondents

(By Advocate: Mr. S.M.Arif)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

In view of the stay order passed by the Hon'ble High Court in Writ Petition (C) No.7738/2018 filed against the order of this Tribunal dated 16.02.2018, this Contempt Petition is

closed and notices are discharged. However, the applicants may have liberty to revive the same, if need be arises as per law.

(A.K.Bishnoi) Member(A) (S.N. Terdal) Member (J)

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